

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS
CIVIL APPEAL NO(s). 8142 OF 2011

RAJAN PUROHIT & ORS.

Appellant (s)

VERSUS

RAJ.UNIV.OF HEALTH SCIENCE & ORS.

Respondent(s)

(With appln(s) for impleadment and vacating stay)

WITH Civil Appeal NO. 8143 of 2011

Civil Appeal NO. 8144 of 2011

Civil Appeal NO. 8999 of 2011

(With appln(s) for directions)

SLP(C) NO. 24967 of 2011

(With appln(s) for deleting the name of respondent and directions
and with prayer for interim relief and office report)

SLP(C) NO. 25353 of 2011

(With appln(s) for permission to place addl. documents on record
and deleting the name of respondent and with prayer for interim
relief and office report)

Date: 12/04/2012

These matters were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE A.K. PATNAIK

HON'BLE MR. JUSTICE SWATANTER KUMAR

For Appellant(s)

(In CA 8144/2011)

Mr. Ravinder Shrivastav, Sr. Adv.

Mr. Pallav Shishodia, Sr. Adv.

Mr. S. Udaya Kumar Sagar, Adv.

Ms. Bina Madhavan, Adv.

Ms. Vinita Sasidharan, Adv.

for

M/s. Lawyer's Knit & Co.

(In SLP(C)25353/2011) Mr. P.S. Narsimha, Sr. Adv.

Mr. J.S. Bhasin, Adv.

Mr. T. Mahipal, Adv.

(In CA 8142&8143/2011) Mr. K.K. Venugopal, Sr. Adv.

Mr. A. Venayagam Balan, Adv.

(In SLP(C)24967/2011) Mr. Maninder Singh, Sr. Adv.

Ms. Rashmi Priya, Adv.

Mr. Gaurav Sharma, Adv.

Mr. Shivaji M. Jadhav, Adv.

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For Respondent(s)

(For MCI)

Mr. Amrendra Sharan, Sr. Adv.

Mr. Amit Kumar, Adv.

Mr. Atul Kumar, Adv.

Ms. Rekha Bakshi, Adv.

Mr. SOMENDRA Chandra Jha, Adv.

(St. of Rajasthan)

Mr. Jasbir Singh Malik, AAG

Ms. Manju Jana, Adv.

Mr. Milind Kumar, Adv.

(Univ. of Health Sc.) Mr. Naveen Kr. Chauhan, Adv.
Mr. Rahul Singh Chauhan, Adv.
Mr. Mandar K. Narwane, Adv.
Mr. Praveen Swarup, Adv.

(For R.No.6 in) Mr. Rajendra Soni, Adv.
CA No.8142/2011) Ms. Anuradha Soni, Adv.

Mr. Abhinav Mukerji, Adv.
Mr. P.K. Jain, Adv.

Mr. Gaurav Agrawal, Adv.

UPON hearing counsel the Court made the following

O R D E R

Hearing concluded. Reserved for judgment.
Written submissions, if any, be filed
within two weeks.

(O.P. Sharma)
Court Master

(Deepak Mansukhani)
Court Master

(M.S. Negi)
Court Master